

Railway consisting of electrified double track from Dum Dum to Majerhat via Princepghat. Part I of the proposal consisting of unelectrified single line from Dum Dum to Princepghat at a cost of Rs. 35 crore was cleared by the Planning Commission.

A proposal for extension of Calcutta Circular Railway consisting of non-electrified, single line from Princepghat to Majerhat for a distance of 5.5 kms. costing Rs. 49.54 crores was received in Planning Commission in September, 1994.

Since the original proposal of double track and electrification was not being taken up by Railways which amounted to major modification on the original proposal. Planning Commission in October, 1994 suggested for a revised Techno-Economic Survey and cost benefit analysis. Ministry of Railways have communicated in February, 1995 that a Techno-Economic Survey including cost benefit analysis has been taken up.

(e) and (f): A proposal was received in the Union Ministry of Urban Affairs and Employment from the Government of West Bengal for extending the Metro Railway in Calcutta from Tollygunj to Garia. Various issues relating to managerial and financial aspects of the project have been taken up by the Ministry with the State Government.

[Translation]

Karnal Refinery

5241. SHRI O.P. JINDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have decided to take steps for increasing the capacity of Karnal Refinery;

(b) if so, the details thereof;

(c) the number of SC/ST employees working in Karnal Refinery;

(d) the number of OBC employees recruited by the Karnal Refinery as per the reservation for OBC's; and

(e) the reservation policy of the Government to recruit persons of OBC's in various refineries ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) IOC's proposal for expansion of Panipat Refinery (earlier named as Karnal Refinery) is under process for 1st stage clearance.

(c) The details of SC/ST employees working in Panipat Refinery is as under :—

	SC	ST
Officers	24	13
Non Officers	7	—

(d) One candidate belonging to OBC has been recruited.

(e) The Policy for reservation in direct recruitment in favour of OBC candidates is being implemented in IOC.

[English]

Setting up of Power Projects

5242. SHRI P.R.S. VENKATESAN : Will the PRIME MINISTER be pleased to state :

(a) the criteria being adopted by the Union Government for acceptance of offer to foreign companies to set up power plants in Tamil Nadu;

(b) the total investment offered by the foreign companies in this regard during 1995-96 and the amount of investment out of it accepted by the Union Government;

(c) the location and time-frame for this power plant; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) The policy formulated in 1991 to encourage private sector participation in the power sector is open to both Indian and foreign investors and applicable for setting up power projects anywhere in India, including in Tamil Nadu.

(b) No schemes for foreign investment for setting up power projects in Tamil Nadu have been cleared by the Government during 1995-96.

(c) and (d) Do not arise in view of reply to (b) above.

Housing for Weaker Sections

5243. SHRI MANIKRAO HODLYA GAVIT : Will the PRIME MINISTER be pleased to state :

(a) the amount of loan sanctioned by the Housing and Urban Development Corporation to the State of Maharashtra for the construction of houses for the economically weaker sections during the last two years and the current financial year; and

(b) whether any other schemes from the State of Maharashtra are pending with HUDCO, if so, by when these are likely to be approved ?